

Sr.Civil Judge and JMFC, Pavagada  
Sri.Hanumanthappa V  
Sr.Civil Judge and JMFC, Pavagada  
Cause List Date: 18-12-2020

| Sr. No.                  | Case Number  | Timing/Next Date | Party Name  | Advocate                        |
|--------------------------|--|------------------|---|---------------------------------|
| 1                        | O.S. 76/2019<br>(SUMMONS)<br>IA/1/2019                 |                  | V.Krishna<br>Vs<br>M/s Atria Solar Power                              | D.V.SHESHADRI                   |
| 2                        | O.S. 17/2020<br>(SUMMONS)<br>IA/1/2020                 |                  | Bhagya alias Bharathi<br>Vs<br>Madanamohanareddy                      | N.NAGENDRA REDDY                |
| 3                        | O.S. 62/2020<br>(SUMMONS)<br>IA/1/2020                 |                  | Smt.Narasamma<br>Vs<br>H.Erappa                                       | H.A.Prabhakara Reddy            |
| <b>STEPS</b>             |  |                  |   |                                 |
| 4                        | EX 23/2016<br>(SUMMONS)                                |                  | G.Rudranra<br>Vs<br>Land acquisition officer cum<br>Asst.commissioner |                                 |
| <b>WRITTEN STATEMENT</b> |  |                  |   |                                 |
| 5                        | O.S. 61/2019<br>(SUMMONS)<br>IA/1/2019<br>IA/2/2019    |                  | Palaiah<br>Vs<br>Hanumantharayappa                                    | MURALI KRISHNA<br>M.NAGENDRAPPA |
| 6                        | O.S. 65/2020<br>(NOTICE)<br>IA/1/2020                  |                  | Nagabhushana<br>Vs<br>Hanumanthappa                                   | R.HANUMANTHARAYA                |
| 7                        | O.S. 38/2018<br>(HEARING)<br>IA/1/2018<br>IA/2/2018    |                  | S.V.Harish Babu<br>Vs<br>R.A.Balaji                                   | Prathip Kumar.M<br>.KAR1914/14. |
| 8                        | O.S. 19/2019<br>(HEARING)<br>IA/1/2019                 |                  | Nanjappa alias Nanjareddy<br>Vs<br>Eshwara Reddy                      | M.NAGESH                        |
| 9                        | O.S. 28/2019<br>(HEARING)<br>IA/1/2019                 |                  | S.A.Gangadhara<br>Vs<br>G.Govindappa                                  | M.NAGESH                        |
| 10                       | EX 30/2019<br>(HEARING)                                |                  | Eshwarappa<br>Vs<br>Smt. Subhadra                                     | S.R.VENKATARAMAREDDY            |
| 11                       | O.S. 1/2020<br>(HEARING)<br>IA/1/2020                  |                  | Gangadhara<br>Vs<br>Manjunatha  | N.NAGENDRA REDDY                |
| 12                       | EX 10/2020<br>(HEARING)                                |                  | Kenchamma<br>Vs<br>The National Insurance Co.Ltd                      | Murali Krishna                  |
| 13                       | P and SC 1/2020<br>(HEARING)<br>IA/1/2020<br>IA/2/2020 |                  | Kumari Harshitha<br>Vs<br>The Superintendent Police                   | M.BHAGAVANTHA                   |
| 14                       | O.S. 7/2020<br>(ISSUES)                                |                  | Purushotham<br>Vs<br>Sachidananda                                     | Gopalakrishna                   |
| 15                       | O.S. 27/2018<br>(EVIDENCE)                             |                  | Gadri palaiah<br>Vs<br>Palamma  | D.V.SHESHADRI                   |

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|---------|---|------------------|--|--------------------------------|
| 16      | M.C. 5/2019<br>(EVIDENCE)                                 |                  | Eshwara<br>Vs<br>K.Manjua                    | Ugra.Murthy KAR332/99          |
| 17      | O.S. 56/2019<br>(EVIDENCE)                                |                  | Smt. Adilakshamma<br>Vs<br>Veluru Venkataiah | V.SREERAMA                     |
| 18      | O.S. 4/2018<br>(ARGUMENTS)                                |                  | G.Subrayappa<br>Vs<br>Thimmappa              | Ranganatha.E                   |
| 19      | R.A. 18/2018<br>(ARGUMENTS)                               |                  | G.Anjaiah setty<br>Vs<br>Tadi nagappa        | S.N.MURALIDHARA                |
| 20      | O.S. 23/2019<br>(ARGUMENTS)<br>IA/1/2019                  |                  | Smt. Sanneramma<br>Vs<br>Smt. Parvathamma    | M.BHAGAVANTHA                  |
| 21      | R.A. 96/2019<br>(ARGUMENTS)<br>IA/1/2019<br>IA/2/2019     |                  | Govindababu<br>Vs<br>Smt. B.V. Meenakshi     | M.BHAGAVANTHA                  |
| 22      | O.S. 40/2019<br>(ORDERS)                                  |                  | Y.Anjaneyulu<br>Vs<br>Veluru Venkataiah      | M.BHAGAVANTHA                  |
| 23      | M.C. 61/2020<br>(FIRST HEARING)                           |                  | B.Murthy<br>Vs<br>Smt. Arunakumari @ Aruna   | S.N.MURALIDHARA                |
| 24      | O.S. 69/2020<br>(FIRST HEARING)<br>IA/1/2020              |                  | Hanumantharayappa<br>Vs<br>Ramakrihnapa      | M.V.Dayananda Sagar            |
| 25      | R.A. 37/2020<br>(FIRST HEARING)                           |                  | Marakka<br>Vs<br>S.Ramappa                   | D.V.SHESHADRI                  |
| 26      | O.S. 70/2020<br>(FIRST HEARING)<br>IA/1/2020<br>IA/2/2020 |                  | Krishnappa<br>Vs<br>N.Anjaneya               | M.BHAGAVANTHA                  |
| 27      | O.S. 42/2017<br>(EVIDENCE)<br>IA/1/2017                   |                  | Sanjeevarayappa<br>Vs<br>Ugrappa             | K.N.Jayaramu                   |
| 28      | O.S. 40/2018<br>(EVIDENCE)<br>IA/1/2018                   |                  | G.Nagendra Rao Pawar<br>Vs<br>K.Nagaraju     | P.N.Nage reddy<br>KAR1132/2005 |
| 29      | M.C. 8/2019<br>(EVIDENCE)                                 |                  | B.H.Malleshwara<br>Vs<br>Smt. G.T.Shylaja    | P.V.YAGNANARAYANA              |
| 30      | O.S. 35/2019<br>(EVIDENCE)                                |                  | Madanna<br>Vs<br>Shivanna                    | M.NAGENDRAPPA                  |
| 31      | O.S. 41/2019<br>(EVIDENCE)<br>IA/1/2019                   |                  | Smt. Padmavathamma<br>Vs<br>Ramareddy        | Hanumanthareddy                |



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|---|--|------------------|---|--------------------|
| 32  | M.V.C. 851/2019<br>(EVIDENCE)            |                  | P.G.Ramesh Babu<br>Vs<br>Venkatachalapathi                                      | Krishnasastri T S  |
| 33  | O.S. 51/2019<br>(EVIDENCE)<br>IA/1/2019  |                  | Smt. Akkamma<br>Vs<br>The BESCOM Company limited                                | D.PANDU RANGAPPA   |
| 34  | O.S. 54/2019<br>(EVIDENCE)<br>IA/1/2019  |                  | R.V.Subbalakshmi<br>Vs<br>Block Education Officer                               | Anjaneya           |
| 35  | M.C. 10/2020<br>(EVIDENCE)               |                  | G.H.Varadaraju<br>Vs<br>B.J.Padma   | Mallikarjunaiah RT |
| 36  | M.C. 31/2020<br>(EVIDENCE)               |                  | G.Mahalakshmi<br>Vs<br>Hanumantharayappa  | R.N.Bharathi       |
| 37  | S.C. 17/2020<br>(EVIDENCE)               |                  | Saraswathamma<br>Vs<br>A.Venkateshalu   | Mallikarjunaiah RT |
| 38  | O.S. 2/2018<br>(ARGUMENTS)<br>IA/1/2018  |                  | Gangamma<br>Vs<br>Ramalakshmmamma   | B.M.Rajashekhara   |
| 39  | R.A. 32/2018<br>(ARGUMENTS)<br>IA/1/2018 |                  | Hameed sab<br>Vs<br>Javeeda Naseema Khanum                                      | S.N.MURALIDHARA    |
| 40  | O.S. 37/2019<br>(ARGUMENTS)              |                  | Sri. Hanumantha Devaru<br>(Anjaneyaswamy) Devasthanam,<br>Vs<br>G.Ramanjaneyalu | ADINARAYANA RAO    |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                  |   |                    |
| 41  | M.V.C. 128/2020<br>(SUMMONS)             | 29-12-2020       | Sirivaram Ramanji<br>Vs<br>Narasimha Murthy.D                                   | Mahaboob Basha     |
| 42  | EX 49/2019<br>(SUMMONS)                  | 28-01-2021       | Smt. Parvathamma<br>Vs<br>smt. B.S.Chaitra                                      | M.BHAGAVANTHA      |
| 43  | R.A. 37/2018<br>(SUMMONS)<br>IA/1/2018   | 29-01-2021       | Subba naika<br>Vs<br>Seetharama naika   | M.BHAGAVANTHA      |
| 44  | O.S. 13/2020<br>(SUMMONS)                | 29-01-2021       | The Manager, The State Bank Of<br>India<br>Vs<br>Venkataiah                     | P.V.YAGNANARAYANA  |
| 45  | R.A. 20/2020<br>(SUMMONS)<br>IA/1/2020   | 29-01-2021       | Ravi<br>Vs<br>Block Education Officer   | S.N.MURALIDHARA    |
| 46  | O.S. 44/2020<br>(SUMMONS)<br>IA/1/2020   | 29-01-2021       | Smt. Nagamma<br>Vs<br>Narayanappa   | M.BHAGAVANTHA      |

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|---------|---|------------------|--|----------------------|
| 47      | O.S. 52/2020<br>(SUMMONS)<br>IA/1/2020<br>IA/2/2020 | 29-01-2021       | P.Sreenivasa<br>Vs<br>Smt. Marakka @ Geethamma | Mallikarjuniah RT    |
| 48      | M.A. 3/2020<br>(NOTICE)<br>IA/1/2020                | 30-01-2021       | B.H.Hanumantharaya<br>Vs<br>Anjanamma          | H.A.Prabhakara Reddy |
| 49      | M.C. 64/2019<br>(A.D.R.)                            | 30-01-2021       | G.Hanumantharaya<br>Vs<br>Smt. P.Bhavani       | M.BHAGAVANTHA        |
| 50      | M.C. 43/2020<br>(A.D.R.)                            | 30-01-2021       | Babu @ Kulayappa<br>Vs<br>Nil                  | M.NAGESH             |

**Pri.CIVIL JUDGE AND JMFC,PAVAGADA**  
**Sri. Jagadeesh Biserotti**  
**PRL. CIVIL JUDGE AND JMFC**  
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| <b>Sr. No.</b>  | <b>Case Number</b>                     | <b>Timing/Next Date</b> | <b>Party Name</b>                      | <b>Advocate</b> |
|---|--|-------------------------|--|-----------------|
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                         |  |                 |
| 1   | Cri.Misc. 1055/2020<br>(FIRST HEARING) | 19-12-2020              | Hemalatha S<br><b>Vs</b><br>Tahasildar | S.T.NARASIMHA   |
| 2   | Cri.Misc. 1056/2020<br>(FIRST HEARING) | 19-12-2020              | Sharadha T<br><b>Vs</b><br>Tahasildar  | S.T.NARASIMHA   |
| 3   | Cri.Misc. 1057/2020<br>(FIRST HEARING) | 19-12-2020              | Mounika<br><b>Vs</b><br>Tahasildar     | S.T.NARASIMHA   |
| 4   | Cri.Misc. 1058/2020<br>(FIRST HEARING) | 19-12-2020              | Raghu M.K.<br><b>Vs</b><br>Tahasildar  | S.T.NARASIMHA   |
| 5   | Cri.Misc. 1059/2020<br>(FIRST HEARING) | 19-12-2020              | Nagaraju<br><b>Vs</b><br>Tahasildar    | S.T.NARASIMHA   |
| 6   | Cri.Misc. 1060/2020<br>(FIRST HEARING) | 19-12-2020              | Chowdappa<br><b>Vs</b><br>Tahasildar   | S.T.NARASIMHA   |
| 7   | Cri.Misc. 1061/2020<br>(FIRST HEARING) | 19-12-2020              | Sreenivasa<br><b>Vs</b><br>Tahasildar  | S.T.NARASIMHA   |



Pr.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 18-12-2020

| Sr. No. | Case Number   | Timing/Next Date | Party Name                                      | Advocate              |
|---------|---|------------------|---|-----------------------|
| 1       | O.S. 153/2018<br>(SUMMONS)                            |                  | R.G.Chandra<br>Vs<br>Lalitha                    | ADINARAYANA RAO       |
| 2       | O.S. 219/2019<br>(SUMMONS)<br>IA/1/2019               |                  | Ramappa<br>Vs<br>The Deputy Commissioner        | S.T.NARASIMHA         |
| 3       | O.S. 279/2019<br>(SUMMONS)<br>IA/1/2019               |                  | Anjinappa<br>Vs<br>Hanumanthappa                | P.S.SHIVAKKUMAR       |
| 4       | O.S. 91/2020<br>(SUMMONS)<br>IA/1/2020                |                  | Chittamma<br>Vs<br>Eranna                       | ADINARAYANA RAO       |
| 5       | O.S. 209/2020<br>(SUMMONS)<br>IA/1/2020               |                  | Roopa. M<br>Vs<br>Erappa                        | ADINARAYANA RAO       |
| 6       | O.S. 83/2012<br>(NOTICE)<br>IA/1/2012                 |                  | RAMAKKA<br>Vs<br>LAKKAMMA                       |                       |
| 7       | EX 22/2012<br>(NOTICE)                                |                  | MANAM GOPALAPPA<br>Vs<br>SUDULAKUNTE ANJINEYALU |                       |
| 8       | O.S. 415/2012<br>(NOTICE)<br>IA/1/2012<br>IA/2/2012   |                  | RAMAPPA<br>Vs<br>SMT.DURGAMMA                   |                       |
| 9       | O.S. 225/2015<br>(NOTICE)<br>IA/1/2015                |                  | Narayanappa<br>Vs<br>Ganganna                   | S.V.RAGHU             |
| 10      | O.S. 415/2016<br>(NOTICE)                             |                  | Lakshmiddevamma<br>Vs<br>Lingamma               | I.R.Prabhulinge gowde |
| 11      | O.S. 95/2018<br>(NOTICE)                              |                  | Mylappa<br>Vs<br>Lingappa                       | D.V.SHESHADRI         |
| 12      | EX 53/2019<br>(NOTICE)                                |                  | H.Devaraj<br>Vs<br>S.A.Sreenivasulu             | M.NAGESH              |
| 13      | O.S. 203/2020<br>(NOTICE)                             |                  | K Nagamani<br>Vs<br>Anjinappa                   | Malikarjunaiah RT     |
| 14      | O.S. 45/2020<br>(APPEARANCE OF<br>PARTY)<br>IA/1/2020 |                  | Krishnappa<br>Vs<br>Shivappa                    | M.NAGENDRAPPA         |
| 15      | O.S. 357/2013<br>(HEARING)<br>IA/1/2013               |                  | SRI. GOVINDA REDDY<br>Vs<br>SUBBARAYAPPA        | P.V.V                 |
| 16      | O.S. 433/2015<br>(HEARING)<br>IA/1/2015<br>IA/2/2015  |                  | Jayamma<br>Vs<br>T.krishnappa                   | MURALI KRISHNA        |

**Prl.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri. Jagadeesh Biserotti**  
**PRL CIVIL JUDGE AND JMFC**  
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| Sr. No. | Case Number  | Timing/Next Date | Party Name   | Advocate         |
|---------|--|------------------|--|------------------|
| 17      | O.S. 183/2016<br>(HEARING)   |                  | N.Srinivasa<br>Vs<br>M.S.Nagesh  | D.V,Sheshadri    |
| 18      | O.S. 345/2015<br>(Await report)  |                  | Venkateshu<br>Vs<br>Seobanna   | S.V.RAGHU        |
| 19      | O.S. 99/2012<br>(EVIDENCE)<br>IA/1/2012                                    |                  | SIDDAMMA<br>Vs<br>LAKSHMAMMA   | M.NAGENDRAPPA    |
| 20      | O.S. 407/2013<br>(EVIDENCE)  |                  | SMT.LINGAMMA<br>Vs<br>DODDAPATHAPPA  | M.NAGENDRAPPA    |
| 21      | EX 29/2015<br>(EVIDENCE)   |                  | NETTAM GOVINDAPPA since<br>dead by his Lrs.<br>Vs<br>DURUGAPPA since dead by his<br>Lrs.                 | S.N.MURALIDHARA  |
| 22      | O.S. 397/2015<br>(EVIDENCE)  |                  | ANITHALAKSHMI<br>Vs<br>Sri,Siddalingeswara Unne and<br>kyomogga sahakara sangha Rptd<br>by its president | I.S.AKALAPPA     |
| 23      | O.S. 55/2019<br>(EVIDENCE)<br>IA/1/2019                                    |                  | N.Hajmathulla<br>Vs<br>Vadasolappa   | Sathyanarayana   |
| 24      | EX 63/2009<br>(ARGUMENTS)  |                  | VENKATARAVANAPPA<br>Vs<br>N.V.CHANDRASHEKAR GUPTA  | M.BHAGAVANTHA    |
| 25      | EX 64/2009<br>(ARGUMENTS)  |                  | CHINTHALAIAH<br>Vs<br>N.V.CHANDRASHEKAR GUPTA  | M.BHAGAVANTHA    |
| 26      | O.S. 489/2013<br>(ARGUMENTS)<br>IA/1/2013                                  |                  | S.RAMAPPA<br>Vs<br>SMT. MARAKKA  | M.BHAGAVANTHA    |
| 27      | O.S. 261/2020<br>(FIRST HEARING)<br>IA/1/2020                              |                  | Lakshmidevi<br>Vs<br>Venkatappa  | M.BHAGAVANTHA    |
| 28      | O.S. 103/2013<br>(DEFENCE EVIDENCE)<br>IA/1/2013                           |                  | P.N.MAHESH<br>Vs<br>P.DVARAJU  | S.R.V.           |
| 29      | O.S. 3/2016<br>(DEFENCE EVIDENCE)<br>IA/1/2016                             |                  | Mabunamma<br>Vs<br>Siddaiah  | N.NAGENDRA REDDY |
| 30      | O.S. 111/2016<br>(DEFENCE EVIDENCE)<br>IA/2/2016<br>IA/1/2016<br>IA/3/2016 |                  | Narasappa<br>Vs<br>THE CHIEF SECRETARY   | S.N.MURALIDHARA  |
| 31      | O.S. 365/2017<br>(DEFENCE EVIDENCE)<br>IA/1/2017                           |                  | K.N.Nirmala<br>Vs<br>Sanjeevappa   | P.S.SHIVAKKUMAR  |

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|---------|--|------------------|--|-----------------|
| 32      | O.S. 73/2016<br>(JUDGEMENT)<br>IA/2/2016<br>IA/1/2016  |                  | Bheemakka<br>Vs<br>Rangamma                                    | M.BHAGAVANTHA   |
| 33      | O.S. 225/2016<br>(OBJECTION)<br>IA/1/2016              |                  | P.B.prasannakumar<br>Vs<br>Amaranath                           | VENKATESHAPPA   |
| 34      | O.S. 395/2016<br>(OBJECTION)                           |                  | Jayaramareddy<br>Vs<br>K.V.Nalliah                             | I.S.AKALAPPA    |
| 35      | O.S. 397/2016<br>(OBJECTION)                           |                  | Naganna<br>Vs<br>Sheeganna                                     | I.S.AKALAPPA    |
| 36      | O.S. 293/2017<br>(OBJECTION TO IA)                     |                  | Nagamani Minor Represented<br>mother Jayamma<br>Vs<br>Hotteppa | ANJINIAIAH      |
| 37      | O.S. 219/2018<br>(HEARING ON IA)<br>IA/1/2018          |                  | Sri.Krishna Reddy<br>Vs<br>Smt.Lakshmi Devamma                 | M.N. SHRIHARSHA |
| 38      | O.S. 273/2019<br>(ORDERE ON IA)<br>IA/1/2019           |                  | Mukunda nayaka K.P.<br>Vs<br>Pandurangappa                     | ADINARAYANA RAO |
| 39      | O.S. 305/2019<br>(OBJECTION)<br>IA/1/2019<br>IA/2/2019 |                  | Smt.R.V.Manjula<br>Vs<br>Ramanna                               | M.BHAGAVANTHA   |
| 40      | O.S. 349/2019<br>(ORDERE ON IA)<br>IA/1/2019           |                  | K. Nagaraja<br>Vs<br>K.N.Narayan                               | ADINARAYANA RAO |

**Cases listed below are adjourned due to Covid 19**

|    |   |            |   |                      |
|----|---|------------|---|----------------------|
| 41 | O.S. 23/2020<br>(SUMMONS)                           | 16-01-2021 | Bank of Baroda represnoted by<br>Ashwath Nar ayana<br>Vs<br>V. Venkataswamy | S.R.VENKATARAMAREDDY |
| 42 | O.S. 35/2020<br>(SUMMONS)                           | 16-01-2021 | Sanna Nagappa<br>Vs<br>Rangamma   | S.R.VENKATARAMAREDDY |
| 43 | O.S. 57/2020<br>(SUMMONS)                           | 16-01-2021 | Canara Bank<br>Vs<br>M Gopala   | S.R.VENKATARAMAREDDY |
| 44 | O.S. 99/2020<br>(SUMMONS)<br>IA/1/2020<br>IA/2/2020 | 16-01-2021 | Bank of Baroda<br>Vs<br>Sujathamma  | LAKSHMIKANTHAN       |
| 45 | O.S. 107/2020<br>(SUMMONS)<br>IA/1/2020             | 16-01-2021 | Gangappa<br>Vs<br>Thippanna   | P.V.YAGNANARAYANA    |
| 46 | O.S. 115/2020<br>(SUMMONS)<br>IA/1/2020             | 16-01-2021 | Sakamma<br>Vs<br>Bheemappa  | I.S.AKALAPPA         |



PD.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 18-12-2020

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|---------|--|------------------|---|-------------------|
| 47      | EX 21/2018<br>(NOTICE)                   | 16-01-2021       | S.R.Ravi<br>Vs<br>Rangappa  | N.NAGENDRA REDDY  |
| 48      | EX 49/2018<br>(NOTICE)                   | 16-01-2021       | S. Krishnappa<br>Vs<br>Smt. Anjinamma   | Sathyanarayana    |
| 49      | Misc 1/2019<br>(NOTICE)                  | 16-01-2021       | K.R.Shakoni Nawaz<br>Vs<br>R.H.Abdul Zabbar Sab Dead by<br>Lrs. Ia.Chayadevi  | P.S.SHIVAKKUMAR   |
| 50      | EX 31/2019<br>(NOTICE)                   | 16-01-2021       | Karnataka Bank Ltd., A body<br>corporate constitute under<br>Indian companies Act with its<br>Head office<br>Vs<br>B.O.Subramnyam | P.V.YAGNANARAYANA |
| 51      | EX 43/2020<br>(NOTICE)                   | 16-01-2021       | Shri Shankara Naik<br>Vs<br>Smt. Chowdamma  | P.V.YAGNANARAYANA |
| 52      | O.S. 357/2015<br>(EVIDENCE)<br>IA/1/2015 | 16-01-2021       | B.LINGAREDDY<br>Vs<br>B.KRISHNAPPA  | S.V.RAGHU         |
| 53      | O.S. 81/2019<br>(EVIDENCE)<br>IA/1/2019  | 16-01-2021       | Vijaya Bank, Branch at<br>Pavagada reptd by its Manager<br>R. Ashwathnarayana<br>Vs<br>Sriramulu                                  | P.V.YAGNANARAYANA |
| 54      | FDP 3/2018<br>(OBJECTION)                | 16-01-2021       | K.J.Sudhakar Naik<br>Vs<br>Shankara Naik  | K.S.NAGARAJ       |

**Pr.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri.Bharath Yogeesh Karagudari**  
**ADDL CIVIL JUDGE AND JMFC**  
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| Sr. No.                        | Case Number  | Timing/Next Date | Party Name                             | Advocate            |
|--------------------------------|--|------------------|--|---------------------|
| <b>02.45 PM to 05.45PM</b>     |  |                  |  |                     |
| <b>STEPS</b>                   |  |                  |  |                     |
| 1                              | O.S. 62/2014<br>(SUMMONS)<br>IA/1/2014                 |                  | Duggamma<br>Vs<br>THIPPAMMA            | M.BHAGAVANTHA       |
| 2                              | O.S. 242/2012<br>(Settlement)                          |                  | T.R.DEVARAJ<br>Vs<br>G.GANGADHARA      | ADINARAYANA RAO.    |
| 3                              | O.S. 16/2014<br>(Settlement)<br>IA/1/2013              |                  | G.MALATHI<br>Vs<br>N.GOVINDARAJU       |                     |
| 4                              | EX 14/2014<br>(Balance)                                |                  | G.R.Ravi<br>Vs<br>B.C. Raghupathy      |                     |
| 5                              | EX 30/2015<br>(Settlement)                             |                  | G.S.MAHENDRA<br>Vs<br>K.V.SREENATH     | M.BHAGAVANTHA       |
| 6                              | O.S. 50/2016<br>(Settlement)<br>IA/2/2016<br>IA/1/2016 |                  | A.N.Triveni<br>Vs<br>Nagavenamma       | B.A.SIDDESHKUMAR    |
| 7                              | FDP 10/2010<br>(Await report)                          |                  | Thippaiah<br>Vs<br>Subbamma            |                     |
| 8                              | O.S. 316/2011<br>(Await report)<br>IA/1/2011           |                  | T.L.SRINIVAS<br>Vs<br>C.S.VENKATARAM   |                     |
| 9                              | O.S. 598/2012<br>(Await report)                        |                  | T.S.VENKATARAMA<br>Vs<br>T.L.SRINIVASA |                     |
| 10                             | EX 20/2013<br>(Await report)                           |                  | CHANDRAMMA<br>Vs<br>NAGAPPA            | D.P.R               |
| 11                             | O.S. 370/2015<br>(EVIDENCE)<br>IA/1/2015               |                  | RAYANNA<br>Vs<br>LAKSHMI NARASAPPA     | ADINARAYANA RAO     |
| <b>CROSS EXAMINATION OF DW</b> |  |                  |  |                     |
| 12                             | O.S. 362/2014<br>(EVIDENCE)<br>IA/1/2014               |                  | Girijamma<br>Vs<br>Govindappa          | K.S.N.              |
| 13                             | EX 35/2014<br>(callon)                                 |                  | Buden Bi<br>Vs<br>Kasim sab            | M.Bhagavantha       |
| 14                             | O.S. 104/2017<br>(ARGUMENTS)<br>IA/1/2017              |                  | Dharmanaik<br>Vs<br>Manaki Bai         | SRI.R.RANGANATHAPPA |
| 15                             | O.S. 114/2019<br>(ARGUMENTS)<br>IA/1/2019              |                  | Venkatadri<br>Vs<br>Thimmappa          | M.NAGESH            |



**Pr. CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri. Bharath Yogeesh Karagudari**  
**ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 18-12-2020**

| Sr. No.   | Case Number                                | Timing/Next Date | Party Name   | Advocate           |
|---|--|------------------|--|--------------------|
| 16  | O.S. 34/2013<br>(JUDGMENTS)<br>IA/1/2013   |                  | NARASIMHA MURTHY<br>Vs<br>DODDAIAH   | UM                 |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                  |  |                    |
| 17  | O.S. 454/2015<br>(EVIDENCE)<br>IA/1/2015   | 02-01-2021       | Anjinappa<br>Vs<br>Doddanna  | M. BHAGAVANTHA     |
| 18  | O.S. 52/2017<br>(EVIDENCE)<br>IA/1/2017    | 04-01-2021       | S. Naveen Kumar<br>Vs<br>Narasimhappa  | I. R. LAKSHMAIAH   |
| 19  | O.S. 194/2017<br>(EVIDENCE)<br>IA/1/2017   | 05-01-2021       | Gundamma<br>Vs<br>Ramadevi   | R. HANUMANTHARAYA  |
| 20  | O.S. 28/2018<br>(EVIDENCE)                 | 06-01-2021       | Pandurangappa<br>Vs<br>Linga Murthy  | UGRAMURTHY         |
| 21  | O.S. 38/2018<br>(EVIDENCE)<br>IA/1/2018    | 07-01-2021       | B. Borappa<br>Vs<br>Kare Bandappa  | I. R. LAKSHMAIAH   |
| 22  | O.S. 106/2018<br>(EVIDENCE)                | 08-01-2021       | Smt. S. Naseema<br>Vs<br>Smt. Kousar Unnisa  | Mallikarjunaiah RT |
| 23  | O.S. 352/2018<br>(Settlement)<br>IA/1/2018 | 11-01-2021       | Smt. Dakshuyini<br>Vs<br>Smt. B.K. Lakshmiddevamma   | N. NAGENDRA REDDY  |
| 24  | O.S. 150/2018<br>(EVIDENCE)                | 11-01-2021       | Narasimhappa<br>Vs<br>Chinnappa Reddy  | D. V. SHESHADRI    |
| 25  | O.S. 2/2019<br>(EVIDENCE)<br>IA/1/2019     | 11-01-2021       | P. S. Suma<br>Vs<br>P. J. Navab  | I. S. AKALAPPA     |
| 26  | O.S. 286/2019<br>(callon)                  | 11-01-2021       | Nagappa<br>Vs<br>Sanjeevamma   | Narasimha          |
| 27  | O.S. 246/2018<br>(HEARING ON IA)           | 11-01-2021       | Sri. Ramalingeshwara Swamy<br>Seva Trust, Represented by Vice<br>president, Sri. Nagabhushana<br>Vs<br>Smt. Jayalaxmamma | VENKATESHAPPA      |
| 28  | O.S. 354/2018<br>(Settlement)<br>IA/1/2018 | 12-01-2021       | Eranna<br>Vs<br>Manjunatha   | M. L. RAMAKRISHNA  |
| 29  | O.S. 158/2018<br>(EVIDENCE)<br>IA/1/2018   | 12-01-2021       | Sarojabai<br>Vs<br>Badde Nalka   | S. N. MURALIDHARA  |
| 30  | O.S. 58/2019<br>(EVIDENCE)                 | 12-01-2021       | Rudranna<br>Vs<br>Anjaiah  | R. N. Bharathi     |



**Pri.CIVIL JUDGE AND JMFC, PAVAGADA**  
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| Sr. No.   | Case Number  | Timing/Next Date | Party Name   | Advocate         |
|---|--|------------------|--|------------------|
| <b>02.45 PM to 05.45PM</b>                              |  |                  |  |                  |
| 1   | CrI.Misc. 65/2020<br>(SUMMONS)                     |                  | Kamanna<br>Vs<br>The Deputy Tahsildar  | A Mallesha       |
| 2   | P.C.R. 16/2018<br>(Settlement)                     |                  | Sri Vasavambha Pathina<br>Souhardha Sahakari Niyamitha<br>Reptd. Manager Jhansi<br>Vs<br>M.S.Venugopal | K.S.NAGARAJ      |
| 3   | P.C.R. 65/2020<br>(Sworn Statement)                |                  | Thippeswamy<br>Vs<br>Hanchinalkar Secretary  | D.R.RANGANATH    |
| 4   | CrI.Misc. 189/2020<br>(Paper publication<br>draft) |                  | Lakshamma<br>Vs<br>Deputy Tahasildar   | Mahaboob Basha   |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                  |  |                  |
| 5   | CrI.Misc. 1001/2020<br>(FIRST HEARING)             | 19-12-2020       | Ramesha G<br>Vs<br>The Deputy Tahasildar   | K.RAGHU          |
| 6   | CrI.Misc. 1002/2020<br>(FIRST HEARING)             | 19-12-2020       | Ramesha G<br>Vs<br>The Deputy Tahasildar   | K.RAGHU          |
| 7   | CrI.Misc. 1003/2020<br>(FIRST HEARING)             | 19-12-2020       | Giriyamma<br>Vs<br>The Deputy Tahasildar   | D.PANDU RANGAPPA |
| 8   | CrI.Misc. 1004/2020<br>(FIRST HEARING)             | 19-12-2020       | Hanumappa T<br>Vs<br>Tahasildar  | RAJANNA          |
| 9   | CrI.Misc. 1005/2020<br>(FIRST HEARING)             | 19-12-2020       | Veena<br>Vs<br>Tahasildar  | RAJANNA          |
| 10  | CrI.Misc. 1006/2020<br>(FIRST HEARING)             | 19-12-2020       | Boramma<br>Vs<br>Tahasildar  | RAJANNA          |
| 11  | CrI.Misc. 1007/2020<br>(FIRST HEARING)             | 19-12-2020       | Nagamani<br>Vs<br>Tahasildar   | RAJANNA          |
| 12  | CrI.Misc. 1008/2020<br>(FIRST HEARING)             | 19-12-2020       | Chaitra<br>Vs<br>Deputy Tahasildar   | RAJANNA          |
| 13  | CrI.Misc. 1009/2020<br>(FIRST HEARING)             | 19-12-2020       | Ravi B<br>Vs<br>Tahasildar   | RAJANNA          |
| 14  | CrI.Misc. 1010/2020<br>(FIRST HEARING)             | 19-12-2020       | Bharathi<br>Vs<br>Tahasildar   | RAJANNA          |
| 15  | CrI.Misc. 1011/2020<br>(FIRST HEARING)             | 19-12-2020       | Netravathi<br>Vs<br>Tahasildar   | RAJANNA          |